

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : COMP.APP/23/2021 IN CA/1431/2019
NAME OF PETITIONER : Income Tax Department Office Of Income tax Officer
M/s Exceed Technologies Pvt Ltd
NAME OF RESPONDENT : RoC, Chennai
SECTION : Rule 11, 16, 38(4) Of NCLT Rules 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/242/2020 IN CA/1431/2019
NAME OF PETITIONER : Income Tax Officer (Exceed Technologies Pvt Ltd)
NAME OF RESPONDENT : Registrar of Companies & 3 Ors
SECTION : Sec 252 R/w Rule 11 of NCLT

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IA/MA/IBA/TCP/TCA/CP/CA No : CA/1431/2019
NAME OF PETITIONER : Exceed Technologies Pvt Ltd
NAME OF RESPONDENT : ROC, Chennai
SECTION : Sec.252 of CA 2013

21. COMP.APP/23/2021 IN CA/1431/2019
22. MA/242/2020 IN CA/1431/2019
23. CA/1431/2019

COMMON ORDER

On behalf of the Department of Income Tax Mr. Rajkumar Jhabakh, Advocate is present through video conferencing mode. None present for the AR-RoC.

It is represented by the Ld. Counsel Mr. Rajkumar Jhabakh that this is an Application seeking for substituted service to the proposed Respondents 2 to 4 by way of paper publication of an advertisement in any daily newspaper. On the part of the Income Tax Department, the following newspapers are suggested, namely, "*Deccan Chronicle*" in English and "*Dinamalar*" in Tamil dailies.

Let the above said publications be duly effected not less than ten days' before the date of hearing of the main CP, which is posted on **30.04.2021** and the proof of compliance be filed before this Tribunal on or before the above said date of next hearing. Also, the Applicant is additionally directed to avail other mode of services, if any, including "*Notice by Affixture*".

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

MEMBER (TECHNICAL),
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(R.VARADHARAJAN)
MEMBER (JUDICIAL)